

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 395/99

Tuesday the 6th day of April 1999.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR B.N.BAHADUR, ADMINISTRATIVE MEMBER

T.G.Minimol
E.D.S.V.
Kadavanthara P.O.
Kochi - 20

...Applicant.

(By advocate Mr K.G.Anil Babu)

Versus

The Assistant Supdt. of Post Offices
Kochi Sub Division
Kochi - 682 001.

...Respondent

(By advocate Mr George Joseph)

The application having been heard on 6th April 1999,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The applicant who was substitute of the original
incumbent on the post of Extra Departmental Stamp Vendor
submitted a representation to allow her to continue as
E.D.S.V. on provisional basis after the original incumbent
resigned from the post. The said representation has not been
disposed of. In the meanwhile, the applicant found A-1
notice issued by the respondent calling for applications
for regular selection and appointment to the post.
Apprehending that the applicant's service as provisional
a
EDSV till regular appointment is made would be terminated,
the applicant has filed this application for a declaration
that she is entitled to continue as EDSV, Kadavanthara P.O.
till a regularly recruited person joins duty and for a
direction accordingly to the respondent.

2. When the application came up for hearing today, counsel
of the applicant submitted that the applicant would be
satisfied if the respondent is directed to consider the

applicant for provisional appointment if and when the respondent proposes to make a provisional appointment pending a regular selection to the post, Learned counsel for the respondent has no objection to the application being disposed of accordingly.

3. In the result, this application is disposed of with a direction that if the applicant makes an application if and when the respondent proceeds to make a provisional appointment before making a regular selection and appointment, the candidature of the applicant shall also be considered alongwith others.

Dated 6th April 1999.

B.N.BAHADUR

B.N.BAHADUR
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

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Annexures referred to in the Order:

1. A-1 copy of notice dated 30.3.99 from the respondent.
2. A-3, copy of representation dated 30.3.99 from the applicant to the respondent.